

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER JUDICIAL
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/16/9/AMR/2020	Rest. A (IBC)/2/2023	Sec. 60(5) of IBC, r/w Rule 11 of NCLT Rules 2016	M/s. Beta Edibles Processing Pvt Ltd Vs. M/s. Sudalagunta Sugars Limited

ORDER

Rest. A (IBC)/2/2023:-

Ms. Kaivalya, Ld. Proxy Counsel for the Applicant and Mr.T.V.L.Narasimha Rao, Ld. Counsel for the Respondent present. The Ld. Proxy Counsel for the Applicant seeks time for filing rejoinder. Hence, for filing rejoinder, list the matter on 12.12.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL